

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

208

CP(IB)No.1810/KB/2019

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)

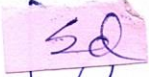
2. Hon'ble Member (T), Shri V.K. Gupta (T)

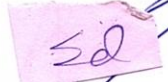
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th March, 2020, 10:30 A.M

Name of the Company	Gefran India Pvt. Ltd. Vs. L.T. Elevator Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None for the operational creditor appears. None for the corporate debtor appears. Affidavit of service of notice is not filed. None for the operational creditor is appearing for the fifth consecutive dates. It is revealed from the records that the operational creditor is not interested to proceed with the matter. Hence, **this proceedings stands dismissed and disposed off for non-prosecution.**


 (Virendra Kumar Gupta)
 Member (T)


 (M. B. Gosavi)
 Member(J)